

1	2	3	4	5	6	7	8	9	10	11	12	13	14
14.	Daman & Diu	0.00	0.00			0.00	0.00	0.00	0.00				
15.	Haryana	6.84	3.61	5.44	4.34	0.94	0.94	4.72	2.37	1.27	1.27	2.53	0.33
16.	Himachal Pradesh	0.00	0.00			0.00	0.00	2.25	2.25	2.26	2.26	0.00	0.00
17.	Jammu & Kashmir	0.08	0.08	0.96	0.96	0.51	0.51	0.35	0.35	0.77	0.77	0.00	0.00
18.	Punjab	23.28	15.05	32.11	21.67	14.88	7.72	10.23	9.30	10.74	10.70	15.70	12.50
19.	Uttar Pradesh	81.17	49.89	71.76	53.47	39.72	25.86	36.35	30.24	53.23	53.07	32.38	27.53
20.	Chandigarh	0.00	0.00			0.00	0.00	0.00	0.00				
21.	Delhi	0.00	0.00	0.37	0.37	0.49	0.49	0.05	0.05	0.13	0.13		
22.	Bihar	52.81	27.30	46.49	26.54	16.03	7.95	45.08	40.79	60.66	60.47	25.63	18.20
23.	Orissa	41.46	24.05	36.32	34.19	22.23	22.03	29.47	18.04	28.10	21.73	4.72	2.33
24.	West Bengal	144.43	80.01	109.77	71.23	44.16	34.73	102.93	90.76	146.08	144.71	26.06	22.46
25.	Assam	22.55	8.72	20.50	18.33	3.46	3.42	24.87	21.76	7.45	7.42	4.73	0.02
26.	Manipur	0.14	0.14	0.80	0.80	0.34	0.34	0.00	0.00	0.03	0.03	-	-
27.	Meghalaya	0.08	0.08	0.09	0.09	0.20	0.20	0.18	0.18	0.05	0.05	-	-
28.	Nagaland	0.01	0.01	0.04	0.04	0.00	0.00	0.00	0.00	-	-	-	-
29.	Sikkim	0.00	0.00	-	-	0.00	0.00	0.00	0.00	-	-	-	-
30.	Tripura	0.21	0.10	-	-	0.15	0.15	0.00	0.00	2.33	2.31	-	-
31.	Ar. Pradesh	0.00	0.00	-	-	0.22	0.22	0.00	0.00	-	-	-	-
32.	Mizoram	0.00	0.00	-	-	0.00	0.00	0.00	0.00	-	-	-	-
33.	Tea Board (NE)	0.00	0.00	-	-	0.00	0.00	0.00	0.00	-	-	-	-
Total (State)		1006.90	591.24	1066.05	891.30	508.06	452.83	715.19	551.23	907.62	847.76	221.47	182.84
Comp. Manufacture		323.38	223.46	206.80	187.75	235.42	214.65	286.63	260.50	344.05	306.18	94.48	44.83
Grand Total		1330.28	814.70	1272.85	1079.05	743.48	667.48	1001.82	811.73	1251.67	1153.94	315.95	227.67

[English]

**Projects Undertaken by NGO**

388. SHRI TATHAGATA SATPATHY :  
SHRI RUPCHAND MURMU :  
SHRI SAMAR CHOWDHURY :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of projects being undertaken by Non-Governmental Organisations in the States;

(b) the allocation made for each project during the last three years, state-wise;

(c) whether the Government have received complaints against the misuse of funds provided to the Non-Governmental Organisations; and

(d) if so, the action taken by the Government to prevent misuse of the funds ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Ministry of Social Justice and Empowerment is not implementing any projects in the States.

(b) to (d) Questions do not arise.

**Loss of Lives in Naxalites/Extremists Violence**

389. SHRI BALRAM SINGH YADAV :  
SHRI SUSHIL KUMAR SHINDE :  
SHRI MADHAVRAO SCINDIA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of lives lost in Naxalites/extremists violence during 1998 in comparison to 1996 and 1997, State-wise;

(b) the break-up of casualties indicating the number of militants, civilians and security personnel, State-wise; and

(c) the steps taken by the Union Government and concerned State Governments to curb this menace?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) A statement indicating the desired information is attached.

(c) The Union Home Minister convened a meeting of the Chief Ministers of Andhra Pradesh, Madhya Pradesh, Maharashtra and Orissa on 15.6.1998 at Hyderabad to review the action being taken by these States to curb the activities of left wing extremists. In this meeting, the following decisions were taken :

(i) The existing laws such as the National Security Act will continue to be invoked by the concerned State Governments. Simultaneously, the State

Governments could examine enactment of a separate law to deal with the left wing extremist problem.

(ii) A comprehensive Plan of Action encompassing developmental activities as well as stepped up security measures will have to be prepared by the States.

(iii) A Coordination Centre will be set up at Hyderabad for reviewing the progress of the Action Plan and to coordinate the efforts of the State Governments. Union Home Secretary will be the Chairman of the Committee with Chief Secretaries and Directors General of Police of the four States as Members.

Ministry of Home Affairs has set up the Coordination Centre on 26.6.1998. State Governments have been requested to take immediate action on the decisions taken at the meeting. Action taken by the State Governments is being reviewed from time to time. The Coordination Centre has held its meetings on 19.7.1998 and 12.10.1998 to review the progress made in implementing the above decisions.

#### Statement

##### *The Loss of Lives in Extremists Violence*

	1996 (upto Oct. 31)			1997 (upto Oct. 31)			1998 (upto Oct. 31)		
	Civilian	Police	Extremists	Civilian	Police	Extremists	Civilian	Police	Extremists
Andhra Pradesh	112	28	113	158	46	122	149	33	202
Bihar	251	19	38	271	13	9	148	16	17
Madhya Pradesh	16	1	5	14	—	2	20	26	9
Maharashtra	7	—	1	4	5	1	7	5	1
Orissa	—	—	—	4	—	—	—	4	13
Others	—	—	—	1	—	—	1	—	—
Total	386	48	157	448	64	134	325	84	242

[Translation]

#### Cost of Production of Urea

390. SHRI ARVIND KAMBLE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the cost of production of Urea in the cooperative, public and private sector undertakings, unit-wise

(b) the tax levied on the production of Urea;

(c) the profit margin on it;

(d) the extent of profit being earned therefrom; and

(e) the steps taken to contain the prices of Urea?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) The cost of production of urea differs from unit to unit and even from month to month, depending inter alia upon the health and vintage of the plant, the feedstock used, the levels of capacity utilization, specific consumptions, and cost of inputs. The weighted average retention price for urea units as on date is Rs. 6718 per tonne.